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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.02.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.42/ BB/2017	-	For orders on the memo of Liquidator	Rule-7(1) of IB.	DCS International Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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ORDER

Matter is listed today on the memo filed by Liquidator appointed in this case. He requested for extension of 15 days time to file preliminary report. We have perused the memo. This memo was filed on 31/01/2018. Perused the grounds as stated in the Memo. Time is granted for filing preliminary report by 16/02/2018.


Member (T)


Member (J)